

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18579/2005

(From the judgement and order dated 10/05/2005 in Special Appeal No. 5
59/2005 of The HIGH

COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. Kamlendra Mishra, Adv.

For Respondent(s)

Dr. Sumant Bharadwaj, Adv.

Ms. Mridula Ray Bhardwaj, Adv.

Mr. S Dutta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by four weeks, as prayed.

(D.P.Walia)

(Anand Singh)

Court Master

Court Master